

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH****Hearing by Video Conferencing****O.A. No.063/00552/2020**

Chandigarh, this the 21st of September, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Awani Bhushan Rai, age 29 years, S/o Sri Gajendra Rai, present place of Employment DCF Residence, Dalhousie-176304 Permanent Address: H8/1002, Valley Shilp, Sector 36, Kharar, Navi Mumbai – 410210.

....Applicant
(BY: Ms. Nevadita Malik, Advocate)

Versus

1. The Secretary, Ministry of Environment & Forest and Climate Change, Indira Paryavaran Bhavan, Aliganj, Jor Bagh Road, New Delhi-110003.
2. The Secretary, Department of Personnel & Training, Ministry of Personnel Public Grievances & Pension, North Block, New Delhi- 110011.
3. State of H.P. through Addl. Chief Secretary (Forests), Govt. Secretariat Circular Road, Chhota Shimla, Shimla, Himachal Pradesh – 171002.

... .Respondents

(BY: Mr. B.B. Sharma, Advocate)

**O R D E R(Oral)****SANJEEV KAUSHIK, MEMBER (J):**

1. Learned counsel for the applicant prays that the applicant be permitted to withdraw the O.A. which is not opposed by learned counsel for the respondents.
2. Prayer is allowed.
3. Accordingly, the O.A. is dismissed as withdrawn.

**(AJANTA DAYALAN)
MEMBER (A)**

Place: Chandigarh
Dated: 21.09.2020

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**(SANJEEV KAUSHIK)
Member (J)**